

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 347 OF 2017 &  
IA NO. 927 OF 2017**

**Dated: 1<sup>st</sup> October, 2018**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Ajmer Vidyut Vitran Nigam Ltd. & Anr. .... Appellant(s)**  
**Versus**  
**M/s. Srinivas Sangmarmar Pvt. Ltd. & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Aditya Madan

Counsel for the Respondent(s) : Mr. R.K.Mehta  
Ms. Himanshi Andley for R-3

**ORDER**

Respondents are yet to file reply. Learned counsel for the respondents may file reply on or before 30.10.2018 with advance copy to the other side. Thereafter, rejoinder may be filed on or before 14.11.2018 with advance copy to the other side.

List the matter on **03.12.2018.**

**(S.D. Dubey)**  
**Technical Member**

**(Justice Manjula Chellur)**  
**Chairperson**

ts/kt